

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/4384/2021

This the 11th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Mumtaza W/o Late Parvaiz Ahmad, Age: 37 years.
2. Sumaira Parvaiz D/o Late Parvaiz Ahmad Age: 20 years.
3. Rabia Parvaiz (minor) D/o Late Parvaiz Ahmad, Age: 17 years through her mother Mumtaza.

.....Applicants

(Advocate:- Mr. M.I. Dar)

Versus

1. Mr. K Rajendra, Director General of Police, J&K Srinagar.
2. Commissioner Secretary Home.

.....Respondents

(Advocate: Mr. Amit Gupta, ld. A.A.G)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant submits that the T.A. has become infructuous on account of subsequent developments which have taken place.

2. Accordingly, the T.A. is dismissed as infructuous.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**